

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 144

CP No. 19/Chd/Hry/2023

IN THE MATTER OF

**Rajesh Sharma, Director Landing
Island Pvt. Ltd.**

...

Petitioner

Versus

Shri Uday Partap & Ors

...

Respondent

Under Section: 241, 242 CA 2013

Order delivered on 03.05.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 05.07.2024.

Sd/-

Court Officer